

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2546  
ANSWERED ON:16.12.2004  
APPOINTMENT ON COMPASSIONATE GROUND  
Singh Shri Rakesh

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether any amendment to the existing policy regarding appointment on compassionate ground in defence institution is under consideration of the Government;
- (b) if so, the details thereof;
- (c) if not, whether it is a fact that as per the present policy, 5 per cent of the vacancies are filled up every year on compassionate ground and at least 60 to 70 cases for appointments on compassionate grounds added every year to the already pending list in Jabalpur and relatives of the deceased never get a chance to get a job on compassionate grounds; and
- (d) if so, whether the Government will consider the fixation of 50% vacancies out of the vacancies for direct recruitment to be fixed on compassionate grounds in order to provide relief to such bereaved families?

**Answer**

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

- (a) No, Sir.
- (b) Does not arise.
- (c) As per the existing policy followed throughout the country, 5% of the vacancies in Group `C` & `D` posts to be filled up through direct recruitment each year are meant for appointment on compassionate grounds. Offer of appointment is made for such vacancies on the basis of a merit list drawn up after taking into account the assets and liabilities of the deceased government servant. Since the number of applications for compassionate appointments is much higher than the vacancies available for making such appointments, it is not possible to offer appointments to all the applicants.
- (d) No such proposal is under consideration.